



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No. 9405/2020
(SWP No. 1307/2010)

This the 8th day of March, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)

1. Kulbushan Singh, S/o Sh. Sunit Singh
Age 42 years
R/o Village Kuthyera, Tehsil & District Doda.
2. Haqnawaz Zarger, S/o Ghulam Rasool Zarger
Age 40 years
R/o Shaheedi Mohalla, Tehsil and District Kishtwar.
3. Manjeet Singh, S/o Sh. Baldev Singh
Age 40 years
R/o Village Malhori, Tehsil and District Doda.
4. Javid Iqbal Sheikh
S/o Sh. Mohammad Ramzan Sheikh
Age 43 years, R/o Village Hudri
Tehsil and District Kishtwar.
5. Khursheed Ahmed Mir
S/o Shri Shabir Ahmed Mir
Age 38 years, R/o Bhandari Mohalla
Tehsil and District Kishtwar.

...Applicants

(Shri Faheem Shokat Butt, counsel for applicants)

Versus

1. State of Jammu and Kashmir through Commissioner
Secretary to Govt. Forest Department, Civil Sectt., Jammu.
2. Chief Conservator of Forests, Jammu
3. Gandeep Singh, S/o Karan Singh
R/o VPO Sanoora
Tehsil Hira Nagar, District Kathua.

4. Zakir Husaain S/o Shri Mohammad Hafiz
R/o Village Kheora, Rajouri.

5. Narinder Singh, S/o Sh. Shiv Dev Singh
R/o Patel Nagar, Kathua
Near Radha Krishan Temple, Kathua.

... Respondents

(Sh. Rajesh Thapa, Deputy Advocate General)



ORDER (ORAL)

Justice L. Narasimha Reddy:

Shri Faheem Shokat Butt, the learned counsel for the applicant, submits that the TA has become infructuous. Shri Rajesh Thapa, learned Deputy Advocate General, is present.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunita/ns/akshaya/dsn/sunil/